

Statement 5: Financing of Gross Fiscal Deficit – 2012-13 (Accounts)

(Amount in ₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	166.0	0.4	-4.9	3.2	11.9	0.8	16.7	-2.7	-6.8	-8.3	-1.1	175.1
2. Bihar	57.6	0.2	2.9	6.0	-2.2	2.8	22.0	-3.0	0.2	-2.1	-19.1	65.5
3. Chhattisgarh	10.4	-1.5	0.2	1.7	2.9	3.3	5.2	-1.3	-2.6	-0.5	8.9	26.6
4. Goa	9.9	1.4	-0.2	0.8	1.5	1.1	1.9	-7.0	-1.8	0.1	3.7	11.5
5. Gujarat	128.5	-1.5	-5.6	-0.2	5.9	4.9	18.4	6.5	-0.7	9.3	-0.6	164.9
6. Haryana	85.7	-0.8	-0.9	11.3	4.6	-0.4	6.0	0.9	-0.7	-2.7	0.6	103.6
7. Jharkhand	31.5	1.0	-9.4	5.1	0.2	-1.2	12.9	0.4	-1.4	-2.7	-2.3	34.0
8. Karnataka	91.5	6.5	-5.2	4.6	17.3	-2.4	25.1	1.0	-0.3	-	7.0	145.1
9. Kerala	105.7	2.3	0.3	-2.2	36.9	0.6	11.4	7.1	0.3	-1.4	-11.1	150.0
10. Madhya Pradesh	33.6	9.1	7.2	6.7	8.4	20.2	3.5	-2.2	4.0	-4.6	8.3	94.2
11. Maharashtra	163.2	0.6	-9.4	-1.1	21.9	0.4	64.4	1.0	8.4	-2.8	-109.3	137.4
12. Odisha	-13.1	-0.7	1.1	6.2	6.9	-1.1	15.9	-	-	-6.4	-9.0	-
13. Punjab	85.6	-0.5	-5.0	-9.1	15.7	6.3	-0.7	0.2	-0.1	-1.0	2.0	93.5
14. Rajasthan	56.6	-2.7	-7.5	6.4	21.6	4.2	34.2	-	0.3	-0.3	-27.4	85.3
15. Tamil Nadu	156.7	8.3	-6.6	4.4	13.3	8.1	19.4	6.6	-0.1	-0.7	-44.2	165.2
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	62.6	-11.0	24.3	-1.0	33.4	43.9	17.5	35.4	9.9	-5.7	-17.0	192.4
18. West Bengal	179.9	8.6	-0.5	-0.1	9.5	0.4	29.4	-5.7	2.3	-6.4	-25.9	191.5
II. Special Category												
1. Arunachal Pradesh	1.7	-0.3	1.6	0.6	1.3	-	0.7	-0.1	1.2	-1.3	-3.1	2.3
2. Assam	-7.0	-0.9	6.4	-	8.1	-1.2	4.1	-1.6	-0.4	-	7.5	15.2
3. Himachal Pradesh	16.6	0.7	2.9	1.6	11.1	0.1	-1.6	0.7	-1.7	-9.2	8.6	29.8
4. Jammu and Kashmir	15.5	-0.6	0.9	3.6	16.9	1.7	1.9	-0.2	-6.1	-	8.6	42.2
5. Manipur	1.8	-0.4	-0.2	0.4	1.4	0.1	-0.4	-0.1	-	-	-2.6	-
6. Meghalaya	3.0	-0.2	0.7	0.2	1.1	-0.1	-5.8	1.1	0.2	-0.1	3.9	4.0
7. Mizoram	0.7	-0.2	0.2	-	2.0	0.1	2.3	-0.5	-0.2	-0.1	1.5	5.8
8. Nagaland	4.7	-0.2	-	-	0.7	-	2.1	-0.3	-0.8	-0.1	0.6	6.5
9. Sikkim	0.7	-0.1	0.1	0.6	0.5	-0.1	0.4	0.4	-0.6	-	-1.2	0.7
10. Tripura	5.3	-0.3	-0.1	0.5	2.4	-	-0.3	-	0.1	-0.1	-10.8	-3.4
11. Uttarakhand	7.4	0.1	5.1	2.7	2.7	-0.9	2.8	4.8	-1.0	-	-7.6	16.0
All States	1,462.5	17.3	-1.7	52.8	257.8	91.5	309.6	41.4	1.5	-47.1	-230.8	1,954.7
<i>Memo item:</i>												
1. NCT Delhi	-	-	-3.7	-	-	-	-	-	-	-	26.5	22.8
2. Puducherry	-	-0.1	-0.6	-	0.1	0.1	0.7	-1.3	0.2	4.1	-1.1	2.2

‘-’: Nil/Negligible.

Note: 1. Same as in Appendix Table 9.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.